

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1400  
ANSWERED ON:01.08.2000  
INTER-MINISTERIAL COMMITTEE  
ALI MOHMAD NAIK

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether an Inter-Ministerial committee was constituted by the Government under the Chairmanship of Special Secretary, Department of Jammu & Kashmir Affairs;
- (b) if so, the details thereof;
- (c) whether the note prepared by this committee alongwith the comments of the concerned Ministries was submitted to the cabinet; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO )

(a) to (d): An Inter-Ministerial Committee was set up on 17.2.1997 under the Chairmanship of SS(JKA) consisting of representatives of the Banking Division, Ministry of Finance, Department of SSI, Department of Tourism, RBI and Government of J&K to look into the question of moratorium, rescheduling of repayment of loans, reduction in interest rates and any other reliefs, that could be given to the borrowers in J&K whose principle loans were over Rs 50,000/- as on 1st January, 1990.

The matter has not yet been submitted to the Cabinet because it was felt necessary to ascertain from the State Government the impact of the debt relief scheme of loans below Rs 50,000/- already implemented in the State of J&K.